

SPECIAL BENCH ITEM NO. 118

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

IA No.03/2023 IN CP (IB) No. 126/ALD/2018

CORAM:

- 1. SHRI HARNAM SINGH THAKUR,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 14th March,
2023, 02:30 pm**

NAME OF THE COMPANY	PUNJAB NATIONAL BANK V/S AMAN MEDICAL PVT LTD
UNDER SECTION	7 IBC (IN LIQUIDATION)

COUNSEL APPEARED THROUGH VIDEO CONFERENCING:

Sh. Shravan Kumar Vishnoi alongwith Sh. Vipin Kumar Kushwaha, Advs.
: *For the Applicant in IA No. 03/2023*

ORDER

IA No.03/2023

It is stated by the learned counsel for the Liquidator/Applicant that in this matter the next date of hearing is 20th March, 2023 for other connected applications on the same date i.e. 20th March, 2023.

Let this IA be also listed on 20th March, 2023.

**-Sd-
(Ashish Verma)
Member (Technical)**

**-Sd-
(Harnam Singh Thakur)
Member (Judicial)**

14th March, 2023

*Md. Zaid
(Stenographer)*